CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No.: 15/Suo-Motu/2012

Coram: Dr. Pramod Deo, Chairperson

Shri S. Jayaraman, Member Shri V. S. Verma, Member Shri M .Deena Dayalan, Member

Date of Order: 14.3.2012

In the matter of:

Determination of tariff of the inter-State transmission lines connecting two States.

And

In the matter of:

- 1. Chairman & Managing Director, Delhi Transco Ltd., Shakti Sadan Building, New Delhi.
- 2. Chairman & Managing Director, Rajasthan Rajya Vidyut Prasaran Nigam Ltd., Jaipur.
- 3. Chairman & Managing Director, Punjab State Transmission Corporation Ltd, Patiala.
- 4. Managing Director, Power Transmission Corporation of Uttarakhand, Dehradun.
- 5. Chairman & Managing Director, Himachal Pradesh state Electricity Board, Shimla.
- 6. Managing Director, Haryana Vidyut Prasaran Nigam Ltd. Haryana.
- 7. Chairman & Managing Director, Uttar Pradesh Power Transmission Corporation Ltd, Lucknow
- 8. Development Commissioner, Power Development Department (J&K), Srinagar
- 9. Chief Engineer, UT of Chandigarh (Electricity Department 1st Floor), Sector 9-D, Chandigarh.
- 10. Chairman, Bhakhra Beas Management Board, Sector-19B, Madhya Marg, Chandigarh.
- 11. Chairman & Managing Director, West Bengal State Electricity Transmission Co. Ltd., Vidyut Bhavan, Kolkata.
- 12. Chairman, Bihar State Electricity Board, Vidyut Bhavan, Patna.
- 13. Chairman, Jharkhand State Electricity Board, Engineering Bhawan, Ranchi.
- 14. Chairman, Damodar Valley Corporation, DVC Tower, Kolkata.
- 15. Chairman & Managing Director (O&M), Orissa Power Transmission Corporation Ltd., Bhubaneswar.
- 16. Secretary, Energy & Power Department, Government of Sikkim, Gangtok.

- 17. Chairman, ASEB, Bijili Bhawan, Paltan Bazar, Guwahati.
- 18. Chairman, MeECL, Short Round Road, Meter Factory, Shillong.
- 19. Chief Engineer (Power), Electricity Department, Government of Nagaland, Kohima.
- 20. Chief Engineer (Elect), Electricity Department, Government of Manipur, Imphal.
- 21. Chief Engineer, Power & Electricity Department, Government of Mizoram, Khatla Aizawl.
- 22. Chairman & Managing Director, TSECL, Bidyut Bhawan, Government of Tripura, Agartala.
- 23. Chief Engineer (Power), Department of Power, Government of Arunanchal Pradesh, Vidyut Bhawan, Itanagar.
- 24. Chairman & Managing Director, MSETCL, 'Prakashganga', C-19, E-Block, Bandra Kurla Complex, Bandra (E), Mumbai.
- 25. Managing Director, Gujarat Energy Transmission Corporation Ltd (GETCO), Sardar Patel Vidyut Bhavan, Race Course, Vadodara, Gujarat.
- 26. Chairman, Chhattisgarh State Power Transmission Co. Ltd, Banganiya, Raipur.
- 27. Chairman & Managing Director, Madhya Pradesh Power Transmission Company Ltd, MPPTCL, Nayagaon, Jabalpur.
- 28. Chief Electrical Engineer, Electricity Department, Government of Goa, Vidyut Bhavan, Goa.
- 29. Chairman & Managing Director, APTRANSCO, Vidyut Soudha, Hyderabad.
- 30. Managing Director, KPTCL, Cauvery Bhavan, Bangalore
- 31. Chairman, KSEB, Vidyuthi Bhavanam, Pattom, Thiruvananthapuram.
- 32. Managing Director, TANTRANSCO, Anna Salai, Chennai.
- 33. Superintending Engineer-I (Elecy), Electricity Department, Government of Puducherry, Puducherry.
- 34. Secretary (P), UT of Dadra Nagar Haveli Silvassa.
- 35. Secretary (P), UT of Daman & Du, Moti Daman, D&D.

.....Respondents

<u>ORDER</u>

The Commission has been entrusted with the following functions in respect of inter-State transmission system under Section 79(1) (c) and (d) of the Electricity Act, 2003 (hereinafter referred to as "the Act").

[&]quot;79. Functions of Central Commission.-(1) The Central Commission shall discharge the following functions, namely:-

XXX

⁽c) to regulate the inter-State transmission of electricity;

⁽d) to determine tariff for inter-State transmission of electricity; XXX"

- 2. In pursuance of the above provisions, the Commission has been determining tariff of the inter-State transmission lines developed, owned and operated by the Central Transmission Utility and the transmission licensees i.e., who have been granted licence by the Commission.
- 3. "Inter-State transmission system" has been defined under Section 2(36) of the Act as under:-

"2(36) inter-State transmission system includes-

- (i) any system for the conveyance of electricity by means of main transmission line from the territory of one State to another state;
- (ii) the conveyance of electricity across the territory of any intervening State as well as conveyance within the State which is incidental to such inter-State transmission of electricity;
- (iii) the transmission of electricity within the territory of a State on a system built, owned, operated, maintained or controlled by a Central Transmission Utility;"
- 4. Under the above provision, the conveyance of electricity from territory of one state to another State is also considered to be a part of inter-State transmission system. In terms of Section 79(1)(d) of the Act, the tariff of these lines are also required to be determined by the Central Commission.
- 5. It has come to the notice of the Central Commission that the some of the owners/developers of the inter-State transmission lines of 132 kV and above in North Eastern Region and 220 kV and above in Northern, Eastern, Western and Southern regions as mentioned in the Annexure to this order have approached the Implementing Agency for including their transmission assets in computation of Point of Connection transmission charges and losses under the Central Electricity Regulatory Commission

(Sharing of inter-State Transmission Charges and Losses) Regulations, 2010 (hereinafter "Sharing Regulations').

- 6. As a first step towards inclusion of non-ISTS lines in the PoC transmission charges, the Commission proposes to include the transmission lines connecting two States, for computation of PoC transmission charges and losses. However, for the disbursement of transmission charges, tariff for such assets needs to be approved by the Commission in accordance with the provisions of Sharing Regulations. Accordingly, we direct the owners of these inter-State lines to file appropriate application before the Commission for determination of tariff for facilitating disbursement.
- 7. We direct the respondents to ensure that the tariff petitions for determination of tariff is filed by the developers/owners of the transmission line or by State Transmission Utilities where the transmission lines are owned by them in accordance with the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009, by 20.4.2012.

Sd/- Sd/- Sd/- Sd/- Sd/
(M. Deena Dayalan) (V.S. Verma) (S. Jayaraman) (Dr. Pramod Deo)
Member Member Member Chairperson

SN	From	То	Voltage (KV)	Connecting states	Connecting regions
					(if inter-regional)
			INTER REGIONAL		
1	Upper Seleru	Balimela	220	Andhra Pradesh-Orissa	SR-ER
2	Ambewadi	Ponda 1	220	Karnataka-Goa	SR-WR
3	Ambewadi	Ponda 2	220	Karnataka-Goa	SR-WR
4	Chikkodi	Kolhapur 1	220	Karnataka-Maharashtra	SR-WR
5	Chikkodi	Kolhapur 2	220	Karnataka-Maharashtra	SR-WR
6	Budhipadar	Raigarh	220	Orissa-Chhattisgarh	ER-WR
7	Budhipadar	Korba 2	220	Orissa-Chhattisgarh	ER-WR
8	Budhipadar	Korba 3	220	Orissa-Chhattisgarh	ER-WR
_				Power Grid (ER)-Uttar	
9	Pusuali	Sahupuri	220	Pradesh	ER-NR
10	Malanpur	Auraiya	220	Madhya Pradesh-Uttar Pradesh	WR-NR
11	Mehgaon	Auraiya	220	Madhya Pradesh-Uttar Pradesh	WR-NR
12	Badod	Kota	220	Madhya Pradesh- Rajasthan	WR-NR
13	Badod	Modak	220	Madhya Pradesh – Rajasthan	WR-NR
			NER		
1	Umtru	Sarusajai I	132	Assam-Meghalaya	
2	Umtru	Sarusajai II	132	Assam-Meghalaya	
3	Kahelipara	Umtru I	132	Assam-Meghalaya	
4	Kahelipara	Umtru II	132	Assam-Meghalaya	
5	Jiribam	Pailapul	132	Assam – Manipur	
6	Kohima	Karong	132	Nagaland-Manipur	
7	Dimapur	Bokajan	132	Nagaland-Assam	
8	Dullavcherra	Dharmanagar	132	Assam-Tripura	
9	Panchgram	Lumshnong	132	Assam-Meghalaya	
10	Mokokchang	Mariani	132	Nagaland-Assam	
11	Kathalguri	Deomali	220	Assam-Andhra Pradesh	
			SR		
	Chittory	Thimpelana		Andhra Pradesh-Tamil	
1	Chittoor	Thiruvalam	220	Nadu Andhra Pradesh-	
2	Gooty	Bellary	220	Karnataka	
3	Sulurpet	Gummidipundi	220	Andhra Pradesh-TAMIL Nadu	
4	Sedam	Tandur	220	Andhra Pradesh-	

				Karnataka	
5	Yerraandahalli	Hosur	220	Karnataka –Tamil Nadu	
6	Kadakola	Kaniyampetta	220	Karnataka- Kerala	
7	Theni	Mooziyar	230	Tamil Nadu- Kerala	
8	Edamon	Tirunelvelli	400	Tamil Nadu-Kerala	
9	Iddukki	Udumalpet	230	Kerala -Tamil Nadu	

			ER		
			LIX	WBSETCL-	
1	Kolaghat	Baripada	400	POWERGRID	
2	Waria	Bidhannagar 1	220	DVC-WBSETCL	
3	Waria	Bidhannagar 2	220	DVC-WBSETCL	
4	Chandil	Santaldih	220	JSEB-WBSETCL	
5	Patratu	Bodhgaya 1	220	JSEB-BSEB	
6	Patratu	Bodhgaya 2	220	JSEB-BSEB	
7	Patratu	Bodhgaya 3	220	JSEB-BSEB	
8	Tenughat	Biharshariff	220	JSEB-BSEB	
9	Joda	Ramchandrapur	220	OPTCL-JSEB	
10	Jindal	Jamshedpur	220	OPTCL-DVC	
			WR		
				Maharashtra-Madhya	
1	Kalmeshwar	Pandurna	220	Pradesh	
				Chhattisgarh- Madhya	
2	Kotmikala	Amarkantak 1	220	Pradesh Madhua	
3	Kotmikala	Amarkantak 2	220	Chhattisgarh- Madhya Pradesh	
4	Mushtungi	Amona Amona	220	Maharashtra-Goa	
5	Nasik	Navsari 1	220	Maharashtra-Gujarat	
6	Nasik	Navsari 2	220	Maharashtra-Gujarat	
7	Tillari	Amona	220	Maharashtra-Goa	
8	SSP	Dhule 1	400	Gujarat-Maharashtra	
9	SSP	Dhule-2	400	Gujarat-Maharashtra	
9	33F	Dildie-2	400	Gujarat- Madhya	
10	SSP	Rajgarh 1	400	Pradesh	
		,3		Gujarat- Madhya	
11	SSP	Rajgarh 2	400	Pradesh	
12	TAPS	Vapi	220	Maharashtra-Gujarat	
13	TAPS	Bhilad	220	Maharashtra-Gujarat	
			NR		
			405	Uttarakhand-Uttar	
1	Roorkee	Muzafarnagar	400	Pradesh	
2	Khodri	Saharanpur 1	220	Uttarakhand- Uttar Pradesh	
	KIIUUII	Sanaranpur i	220	Uttarakhand- Uttar	
3	Khodri	Saharanpur 2	220	Pradesh	
				Uttarakhand- Uttar	
4	Kashipur	Muradabad	400	Pradesh	

				Uttarakhand- Uttar
5	Pantnagar	Baikanthpur(Bareilly)	220	Pradesh
6	Patparganj	Sahibabad	220	Delhi- Uttar Pradesh
7	Gazipur	Sec-62 Noida	220	Delhi- Uttar Pradesh
	•			Rajasthan- Uttar
8	Bharatpur	Agra	220	Pradesh
				Himachal Pradesh-
9	Majri	Khodri	220	Uttarakhand
40	I I alla o mano : :#	Corne	220	Jammu & Kashmir-
10	Udhampur	Sarna	220	Punjab Himachal Pradesh –
11	Jessore	Ranjitsagar	220	Puniab
- ' '	0033010	Ranjitsagai	220	Himachal Pradesh –
12	Baddi	Panchkula	220	Haryana
				Himachal Pradesh –
13	Kunihar	Panchkula	220	Haryana
14	BTPS	Mehrauli Institutional Area	220	Delhi-Rajasthan
15	Dadri	Khetri 1	220	Haryana-Rajasthan
16	Dadri	Khetri 2	220	Haryana-Rajasthan
17	Panipat	Narela 1	220	Haryana-Delhi
18	Panipat	Narela 2	220	Haryana-Delhi
19	Panipat	Narela 3	220	Haryana-Delhi
20	Noida_Gajipur	BTPS	220	Uttar Pradesh-Delhi
21	Bhiwadi	Rewari	220	Rajasthan-Haryana
22	BTPS	Ballabhgarh 1	220	Delhi-Haryana
23	BTPS	Ballabhgarh 2	220	Delhi-Haryana
24	Mandaula	Bawana 1	400	Uttar Pradesh-Delhi
25	Mandaula	Bawana 2	400	Uttar Pradesh-Delhi
26	Bamnauli	Ballabhgah 1	400	Delhi-Haryana
27	Bamnauli	Ballabhgah 2	400	Delhi-Haryana
28	Bhiwadi	Badshahpur	220	Rajasthan-Haryana